

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 297 OF 2016

Dated : 16th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Transmission Corporation Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R1

Mr. Manoj Kr. Agarwal
Ms. Kavita Parihar
(party in person for R.2)

ORDER

Though this matter is connected to other appeals being Appeal No. 1 of 2016 and batch, Mr. M.G. Ramachandran, learned senior counsel submits that there are some issues, which are not similar in the above batch of appeals. Therefore, it is delinked from the batch of appeals.

List this matter for further hearing on **14.01.2020**. Interim order, if any, shall continue till the next date of hearing.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**